

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 43 OF 2016**

**Dated: 30<sup>th</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**M/s. Tata Power Renewable Energy Ltd. .... Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee for  
Mr. Abhishek Munot

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raghu Vamsy for R-1

Mr. M.Y. Deshmukh for MSETCL

**ORDER**

List the matter on **05.05.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**